

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/ 152 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Chandan Das,
District & Sessions Judge,
Tinsukia.

Dated Guwahati the 10th January, 2022.

Sub: Permission to leave the station.

Ref:- Your letter No. DJT/162/2022 dated the 06.01.2022

Sir,

With reference to the above, I am directed to inform you that your station leave permission from the evening of 12.01.2022 till the morning of 17.01.2022, as prayed for, have been granted. The next senior most Judicial Officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

- Sd -

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-4/2000/ 153 /A, dated 10.01.2022

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)